

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 24.09.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 229/2021	Aayas Trade Services P Ltd V Mantri Developers P Ltd	Vinod Kumar Srinivasan	
2.	Comp App (AT)(CH)(Ins) No. 230/2021	Shakti International P Ltd V Pandi Devi Oil P Ltd	Thriyambak J Kannan	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 163/2021	CFM Asset Reconstruction P Ltd V Unison Hotels P Ltd & anr	Gridharan Sai	Yogesh Kumar Jagia R1
4.	Comp App (AT)(CH)(Ins) No. 05/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Rajiv Roy Avrojyoti Chatterjee Jayasree Saha Rachit Ranjan	Mohammed Farook K. Koteswara Rao S. Vinodh Pandiyan P. M. Hari Prasat- For R1
5.	Comp. App (AT) (CH) (Ins) No.28/2021	Bank of India & 5 others Vs M/s. BS Limited (In liquidation) Through its liquidator Mr. Yadavilli Sai Karunakar	Asish Rana V. N. Balakishore	Yadavalli Sai Karunakar
6.	Comp App (AT)(CH)(Ins) No. 61/2021	N. V. Ramaraju & 3 others V Rajkumar Ralhan & another (RP of Leo Meridian Infrastructure Projects & Hotels Ltd)	G. S. Rama Rao Harshini Jhothiraman	Krishna Kranti – R1 S. Sathyanarayanan R2
7.	Comp App (AT)(CH)(Ins) No. 193/2021	Ashih Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd V Kanumuru Raghu Rama Krishna Raju & 12 ors	Swetha Dubey Abhimanyu Redhu Shantanu Naresh Ishita Srivastava	DVAS Raviprasad R6 V.V.S.N. Raju R8
8.	Comp App (AT)(CH)(Ins) No. 127/2021	Power Finance Corporation Ltd & 2 ors V Ashish Arjankumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 others	Deepak Khurana	Abhijeet Sinha Ms. Shweta Dubey R1 DVAS Ravi Prasad – R2, 3, 7, 8, 10, 11, 12 & 14 Anant Merathia R13
9.	Comp App (AT)(CH)(Ins) No. 139/2021	Asish Kumar Rathi Liquidator for M/s. Ind Barath Power (Madras) Ltd	Abhijeet Sinha Shweta Dubey	
10.	Comp App (AT)(CH) No. 32/2021	Sri Ambal Mills Ltd V The Registrar of Companies	S. Palanikumar PCS	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT)(CH)(Ins) No. 14/2021	SP Shanmugam Vs M/s. V-Con Integrated Solutions P Ltd & another	Hari Radhakrishnan G. Derrick Sam	Yashvardhan R1

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	TA No. 20/2021 (Old Comp App (AT) (Ins) No. 833/2019)	Arangcons V Amit Chandrkant Shah & 2 Ors	Ankit Chaturvetdi	Amit Agarwal Sahil Raveen Sanjay Gupta R1

13.	TA No. 21/2021 (Old Comp App (AT) (Ins) No. 860/2019) IA No. 354/2021	Santhosh Ramalingam & Ors V Amit Chandrakant Shah & Anr	Adarsh Ramanujam	Sanjay Gupta R1 V Balaji C. Kannan R2
14.	TA No. 22/2021 & 23/2021 (Old Comp App (AT) (Ins) No. 985 & 986/2019)	Akash Gupta V Amnit Chandrakanth Shah RP of BCIL Zed Ria Properties & anr WITH	Sameer Malik Bani Dikshit	Atul Sharma R2 Balaji Associates R3
15.	TA No. 24/2021 & 25/2021 (Old Comp App (AT) (Ins) No. 1172 & 1173/2019)	Akash Gupta V Amnit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors	Sameer Malik Bani Dikshit	Amit Agarwal Sanjay Gupta R1 V. Balaji R2
16.	TA No. 27/2021 (Comp App (AT) (Ins)No. 1235/2019)	E N Palanisamy V Bank of Baroda & 3 ors	Anup Kumar	Soundararajan R1 & R2 Prapti Mehta RP Kalyan Jabakh
17.	TA No. 91/2021 & (Comp App (AT)(Ins) No. 314/2020 & 436/2021)	Maple Tree Leather Goods Pvt Ltd V Savan Godiawala & 7 ors	Pankaj Jain	Vaijayanth Paliwal-R1 Nitish Kumar Parul- R2 Sanjay Kapoor Megha Karnwal-R4 Sanjay Lodha-R8
18.	TA No.19/2021 (Comp App(AT) No.124/2020)	Meenachil Hotels & (P)Ltd & Anr V Abraham Reji & 14 Ors	Vinay Mathew Joseph	Hema Srinivasan Swabhi – R1&R2. Anil D Nair – R9

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500
CELL : 9444687246

2.Court Officer - PH No. : 044-2888 0450
CELL : 9445892169

By the order of Hon'ble Acting Chairperson

(Chennai Bench)